

यू-कार्य संवत्सय नें राख-अधी (बी
वत्तार) : (क) जी हां ।

(ख) एक विवरण समा पटल पर
रख दिया गया है ।

विवरण

चतुर्थ श्रेणी के जो कर्मचारी लोहर डिवी-
जन क्लर्क के पद पर भर्ती के लिये शिक्षा
सम्बन्धी निश्चित योग्यता हासिल कर लेते हैं
उन को एम्प्लायमेंट एक्सचेंज में अपना नाम
दर्ज कराने के लिये "नो प्राब्लेम" (No
Problem) के सिद्धिपत्र दे दिया जाता है ताकि वे "प्राय-
निकता" (Priority) के आधार पर
लोहर डिवीजन क्लर्क के पदों पर नौकरी
प्राप्त कर सकें । इस के अलावा, वे जिन
महकमों में काम कर रहे हैं, उन में एम्प्लायमेंट
एक्सचेंज द्वारा भेजे गये लोगों के साथ साथ
उन की नियुक्ति के बारे में भी विचार किया
जा सकता है, चाहे उन को एक्सचेंज द्वारा
न भी भेजा गया हो और यदि एक्सचेंज द्वारा
भेजे गये लोगों से वे अधिक योग्य हों तो उन्हें
नियुक्त किया जा सकता है ।

Foreign Exchange for Communist Delegation to Moscow

1152. { Shri Vidya Charan Shukla:
Shri Kistalya:

Will the Minister of Finance be
pleased to state:

(a) the total foreign exchange that
was given to the Seven-man Delega-
tion of the Communist Party of India,
headed by Shri E. M. S. Namboodri-
pad, Chief Minister of Kerala which
went to Moscow to participate in the
Congress of the Soviet Communist
Party; and

(b) the priority head under which
this allotment was made?

The Minister of Finance (Shri
Morarji Desai): (a) No foreign ex-
change was released to any member

of this delegation. In fact, none of
the member of the Delegation ap-
proached either the Reserve Bank of
India or Government for exchange.

(b) The question does not arise.

Rourkela Plant

1153. { Shri Sadhan Gupta:
Shri Mahanty:

Will the Minister of Steel, Mines
and Fuel be pleased to state:

(a) whether skilled technicians at
Rourkela had submitted a memoran-
dum to the Central Government re-
garding fixation of pay scales and
conditions of service, and provision of
accommodation for married and un-
married persons and complaining
about anomalies; and

(b) if so, the action thereon?

The Minister of Steel, Mines and
Fuel (Sardar Swaran Singh): (a)
and (b). The skilled technicians of
the Rourkela Steel Project submitted
a memorandum to the Central Gov-
ernment on 8-12-1958. Their griev-
ances related to fixation of scales of
pay and individual salaries in the
scales, grant of suitable accommoda-
tion for married and unmarried per-
sons and the finalisation of the terms
and conditions of their service.

The Hindustan Steel (P) Ltd., who
have employed these technicians, have
fixed the scales of pay. Necessary
action to fix individual salaries in the
scales is being taken

Residential accommodation on the
basis of one two-roomed quarter for
two trainees has been provided pro-
visionally pending availability of more
accommodation. Action is being taken
to finalise the regular terms and con-
ditions of service of all employees of
the Hindustan Steel (P) Ltd. includ-
ing the skilled technicians.